NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

COMPANY APPLICATION NO.

: CA/93/2017

IN

PETITION NUMBER

: TCP/203/2016

NAME OF THE PETITIONER(S)

: G. Palanisamy & another

NAME OF THE RESPONDENT(S)

: M/s P.M.P. Lungi Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

A-G-SONHIAMARAYANA

(For A. W. MY L8 OMY)

for Relitioners

A hobos re

2. K. Moosthy

for Respondet

. I bourse

3. S. AMBALVANNAN.

for 9th Respondent.

ORDER

Counsel for both the parties present, prayed for time for reporting settlement. Put up on 21.02.2018 at 10.30 AM.

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)